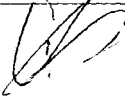


INCOME TAX APPELLATE TRIBUNAL, NEW DELHI
Cause list of pronouncements
FOR 13th March, 2026 (Friday)
Court Room No., Time: -10:30 AM
(VC link for the Court Room is as given in the Constitution for the period)
Before Shri Satbeer Singh Godara, Judicial Member
And
Shri Naveen Chandra, Accountant Member

PRONOUNCEMENTS								
Sr. No	Appeal Number				Assessee	Bench	Date of Hearing	Author
1.	ITA	7394	DEL	2019	M/s. Escorts Ltd. Vs. Addl. CIT	F	25.02.2026	Sh. Satbeer Singh Godara, JM



INCOME TAX APPELLATE TRIBUNAL DELHI BENCHES, NEW DELHI
CAUSE LIST OF PRONOUNCEMENTS
FOR 13th March, 2026 (Friday)

Court Room No..... Time:- 10:30AM

(VC link for the Court Room is as given in the Constitution for the period)

Before **Shri Satbeer Singh Godara, Judicial Member**
And **Shri Naveen Chandra, Accountant Member**

PRONOUNCEMENTS								
Srl.	Appeal Number				Assessee	Bench	Date of Hearing	Author
1	ITA	1254	DEL	2019	Smt. Payal Bansal	F	19.02.2026	AM
2	ITA	1293	DEL	2018	M/s Shanti Devi Jain	F	25.02.2026	AM
3	ITA	728	DEL	2016	M/s Gupta & Co. Pvt. Lt	F	24.02.2026	AM




Assistant Registrar

ITAT, DELHI BENCHES, DELHI

CAUSE LIST OF
PRONOUNCEMENTS

FOR 13th March, 2026 (Friday)

Chamber/Court Room No. __ Time: - 10.30 AM

Before Shri S. Rifaur Rahman, Accountant Member
And
Shri Sudhir Kumar, Judicial Member

Srl No.	Appeal Number				Name of Party	Bench	Date of hearing	Author
1.	ITA	6652	DEL	2025	VIJAY KUAMR V ITO	B	25.02.2026	JM
2.	ITA	6650	DEL	2025	SANJAY JAIN V ITO	B	25.02.2026	JM
3.	ITA	6662	DEL	2025	SARIT GUPTA HUF V ITO	B	26.02.2026	JM
4.	ITA	2691	DEL	2025	AJIT SINGH V ITO	B	26.02.2026	JM
5.	ITA	6646	DEL	2025	BMR OVERSEAS LIMITED V DCIT	B	25.02.2026	JM

ASSTT. REGISTRAR

Seshal Singh
12/3/2026

**ITAT, DELHI BENCHES, DELHI
CAUSE LIST OF
PRONOUNCEMENTS**

FOR 13TH March, 2026 (Friday)

Court Room No. 1 Time: -10.30 AM

**Before Shri Mahavir Singh, Hon'ble Vice President
And Shri S. Rifaur Rahman, Hon'ble Accountant Member**

Srl No.	Appeal Number				Name of Party	Bench	Date of hearing	Author
1.	ITA	6174	DEL	2025	DCIT V NOIDA TOLL BRIDGE COMPANY LTD.	G	11.03.2026	VP
2-4	ITA	6175- 6176- 6177	DEL DEL DEL	2025 2025 2025	DCIT V NOIDA TOLL BRIDGE COMPANY LTD.	G	11.03.2026	VP

Asstt. Registrar

Sushal Kojar
12/03/2026

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, DELHI

**CAUSAE LIST OF
PRONOUNCEMENTS
FOR 13th March 2026 (Friday)**

**Court Room No. 5
Time: 10.30 AM**

Before Shri Anubhav Sharma, Judicial Member
And Shri Naveen Chandra, Accountant Member

Sl. No.	Appeal Number	Assessee	Bench	Author	Date of hearing
1	3942/Del/2019	Krish Packaging Pvt. Ltd.	C	JM	10.03.2026

✓
S.P.S.

ON
Assistant Registrar

INCOME TAX APPELLATE TRIBUNAL, NEW DELHI
Cause list of pronouncements
FOR 13th March, 2026 (Friday)
Court Room No., Time: -10:30 AM
(VC link for the Court Room is as given in the Constitution for the period)
Before Shri Satbeer Singh Godara, Judicial Member
And
Shri M. Balaganesh, Accountant Member

PRONOUNCEMENTS								
Sr. No	Appeal Number				Assessee	Bench	Date of Hearing	Author
1-3	ITA	3432	DEL	2018	M/s. Amrit Banaspati Company Ltd.	F	03.03.2026	Sh. Satbeer Singh Godara, JM
		3433	DEL	2018	Vs. DCIT			
		3434	DEL	2018				
4-6	ITA	4923	DEL	2018	DCIT Vs. M/s. Amrit Banaspati Company Ltd.			
		4924	DEL	2018				
		4925	DEL	2018				



INCOME TAX APPELLATE TRIBUNAL, NEW DELHI
Cause list of pronouncements
FOR 13th March, 2026 (Friday)
Court Room No., Time: -10:30 AM
(VC link for the Court Room is as given in the Constitution for the period)
Before Shri Satbeer Singh Godara, Judicial Member
And
Shri Naveen Chandra, Accountant Member

PRONOUNCEMENTS									
Sr. No	Appeal Number				Assessee	Bench	Date of Hearing	Author	
1-4	IT(SS)A	2	DEL	2018	M/s. Kuber Mutual Benefit Ltd. Vs. ACIT	F	26.02.2026	Sh. Satbeer Singh Godara, JM	
	IT(SS)A	3	DEL	2018					
	IT(SS)A	3	DEL	2015	DCIT Vs. M/s. Kuber Securities Ltd.				
	C.O.	69	DEL	2016					



INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

**CAUSE LIST OF PRONOUNCEMENTS
FOR 13th MARCH, 2026**

Court Room No.01 Time : 10.30 AM

(VC link for the Court Room is as given in the Constitution for the period)

**Before Shri Mahavir Singh, Vice President and
Shri Amitabh Shukla, Accountant Member**

PRONOUNCEMENTS					
S.No.	Appeal Number	Assessee	Bench	Date of Hearing	Author
1	3405/Del/2025	H.L. Malhotra and Co.Pvt.Ltd. Vs. DCIT	E	11.03.2026	VP

for *Vish*
12/03/26.
Assistant Registrar

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